

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 217 of 2012, Cr. Revision No. 685 of 2012, Cr. Revision No. 827 of 2012, Cr. Revision No. 830 of 2012 with Cr. Revision No. 833 of 2012, Cr. Revision No. 374 of 2013, Cr. Revision No. 389 of 2013, Cr. Revision No. 478 of 2013, Cr. Revision No. 790 of 2013, Cr. Revision No. 888 of 2013, Cr. Revision No. 910 of 2013 and Cr. Revision No. 918 of 2013

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

/19.04.2021

1. Nobody appears on behalf of the parties.
2. Post these cases on 26.04.2021.

(Anubha Rawat Choudhary, J.)

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